

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 25.08.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 31 of 2022	R. P. Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. With	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2-R7
2.	Comp. App. (AT) No. 32 of 2022	R. P. Khosla Vs. Vikram Bakshi With	Deepak Khosla	Rishi Sood-R1 Anand M Mishra-R2-R7
3.	Comp. App. (AT) No. 33 of 2022	Vineet Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. With	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2,7
4.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors. With	Deepak Khosla	Anand Mishra-R1 to R5
5.	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017	R.P. Khosla Vs. Rishi Sood (Adv) & Ors. With	Deepak Khosla	Anand Mishra-R2 to R6
6.	Contempt Case (AT) No. 08 of 2021 in Comp. App. (AT) No. 36 of 2016	Montreaux Resorts (P) Ltd. Vs. Vikram Bakshi & Ors.	Deepak Khosla	Anand Mishra-R2 to R6

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

7.	I.A. No. 2811 of 2022 in Comp. App. (AT) (Ins) No. 540 of 2022	Piramal Capital & Housing Finance Ltd. (Formerly known as DHFL) Vs. Nayati Healthcare & Research NCR Pvt. Ltd. & Anr.	Samir Malik	Giriraj Subramaniam Abhishek Choudhary-R1 Raunak Dhillon Isha Malik-R2
-----------	--	---	-------------	---

For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 1024 of 2022 & I.A. No. 2956 of 2022 (With Defects)	Milind Pires Vs. Sunil Chandrao Marne & Anr.	Agam H Maloo	
9.	Comp. App. (AT) (Ins) No. 1025 of 2022	Apnagar Builders Pvt. Ltd. Vs. Intense Fitness & Spa Pvt. Ltd. & Ors.	Geetika Sharma	

For Hearing

10.	Comp. App. (AT) (Ins) No. 580 of 2022 (PH)	Piramal Capital & Housing Finance Ltd. Vs. Arpan Maheshkumar Shah Resolution Professional for Anuradha Real Estate Developers Pvt. Ltd.	Prateek Kumar	Natasha D. Shah
------------	--	--	---------------	-----------------

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar